

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.50/09

Thursday this the 31<sup>st</sup> day of December 2009

**C O R A M :**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Premshanker,  
S/o.(late) Suseela Govindan,  
Additional Director General of Police, (PCR),  
Police Headquarters, Trivandrum.  
Residing at 10, G.C.Nagar,  
Peroorkada, Trivandrum.

...Applicant

(By Advocate Mr.M.R.Rajendran Nair,Sr. along with Mr.M.R.Hariraj)

**V e r s u s**

1. State of Kerala represented by the Chief Secretary to Government of Kerala, Trivandrum.
2. Screening Committee for promotion to DGP in IPS Kerala Cadre, represented by its Chairman, the Chief Secretary, Government of Kerala, Secretariat, Trivandrum.

...Respondents

(By Advocate Mr.R.Premsankar,GP)

This application having been heard on 31<sup>st</sup> December 2009 the Tribunal on the same day delivered the following :-

**O R D E R**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

When the case came up for hearing today, it has been stated that nothing survives in this O.A. In view of the same, this O.A is closed. There shall be no order as to costs.

(Dated this the 31<sup>st</sup> day of December 2009)

  
**K.NOORJEHAN**  
**ADMINISTRATIVE MEMBER**

  
**Dr.K.B.S.RAJAN**  
**JUDICIAL MEMBER**

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